

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली

विधायक का नाम : श्री संजीव झा

दिनांक : 23.08.2019

विधान सभा अतारांकित प्रश्न संख्या : 132


क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर																																				
क	क्या यह सत्य है कि बंगाली कालोनी पुलिया से लेकर बुराड़ी मोड़ तक में 100 फुटा रोड पर निगम द्वारा पुनर्निर्माण का कार्य किया गया था;	<p>उत्तरी दिल्ली नगर निगम</p> <p>जी हां, बुराड़ी रोड पर Central Road Fund (CPF) के अन्तर्गत एक स्कीम रूपये 2438.96 लाख की स्वीकृति प्राप्त हुई थी इस स्कीम में बुराड़ी रोड पर बाहरी रिंग रोड से बंध तक कार्य करवाये गए थे तथा बंगाली पुलिया से बुराड़ी मोड़ तक इसी रोड का भाग है। इस योजना के अन्तर्गत करवाए गए विभिन्न कार्यों का विवरण निम्न प्रकार से हैं:-</p> <table border="1"> <thead> <tr> <th>S.No.</th> <th>Name of Scheme/Sub-Head</th> <th>Word order No.</th> <th>Expenditure incurred (in Lakh)</th> </tr> </thead> <tbody> <tr> <td></td> <td>W/S of Burari Road from outer Ring Road to Burari Chowk RHS portion Burari Chowk to Bandh and LHS portion from outer Ring Road to DJB office.</td> <td></td> <td></td> </tr> <tr> <td>A</td> <td>Construction of Central verge</td> <td>84 19.01.2011</td> <td>129.24</td> </tr> <tr> <td>B</td> <td>Widening of Carriageway and const. Of Road Berms</td> <td>05 01.04.2011</td> <td>308.03</td> </tr> <tr> <td>C</td> <td>Strengthening of Carriageway</td> <td>33 30.06.2011</td> <td>543.19</td> </tr> <tr> <td>D</td> <td>Construction of Retaining wall and construction of drain</td> <td>50 28.07.2011</td> <td>491.52</td> </tr> <tr> <td>E</td> <td>Road development/profile correction of Burari Road from outer Ring Road to Burari Chowk.</td> <td>06 18.01.2012</td> <td>24.92</td> </tr> <tr> <td>F</td> <td>Painting of Central Verge.</td> <td>09 18.01.2012</td> <td>14.90</td> </tr> <tr> <td>G</td> <td>P/L Mastic Ashpalt at various intersections on Burari Road.</td> <td>02 02.07.2012</td> <td>21.12</td> </tr> </tbody> </table>	S.No.	Name of Scheme/Sub-Head	Word order No.	Expenditure incurred (in Lakh)		W/S of Burari Road from outer Ring Road to Burari Chowk RHS portion Burari Chowk to Bandh and LHS portion from outer Ring Road to DJB office.			A	Construction of Central verge	84 19.01.2011	129.24	B	Widening of Carriageway and const. Of Road Berms	05 01.04.2011	308.03	C	Strengthening of Carriageway	33 30.06.2011	543.19	D	Construction of Retaining wall and construction of drain	50 28.07.2011	491.52	E	Road development/profile correction of Burari Road from outer Ring Road to Burari Chowk.	06 18.01.2012	24.92	F	Painting of Central Verge.	09 18.01.2012	14.90	G	P/L Mastic Ashpalt at various intersections on Burari Road.	02 02.07.2012	21.12
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2

24

		H	Stg. Of carriageway from Sant Nagar Nallah to Nathupura LHS to Nathupura to Hiranki Road.	51 10.01.2015 252.68	
ख	यदि हाँ, तो इस कार्य पर कितनी धनराशि खर्च की गई थी;	<u>उत्तरी दिल्ली नगर निगम</u> उपरोक्त 'क' के अनुसार			
ग	इस कार्य के वर्क ऑर्डर की प्रति उपलब्ध करें;	<u>उत्तरी दिल्ली नगर निगम</u> इस योजना के अन्तर्गत करवाए गए 8 कार्यादेशों की प्रतियां अनुलग्नक 'क' पर संलग्न है।			
घ	क्या यह भी सत्य है कि कौशिक इन्क्लेव में दिल्ली सरकार के निर्माणाधीन अस्पताल के सामने स्थित निगम के स्टोर रूम को स्थानान्तरित करने के लिए एसडीएम सिविल लाईन तथा लोक निर्माण विभाग द्वारा कोई अनुरोध पत्र निगम को दिया गया है; और	<u>मंडलायुक्त (राजस्व)</u> कौशिक इन्क्लेव में दिल्ली सरकार के अस्पताल के सामने स्टोर रूम को स्थानान्तरित करने के लिए लोक निर्माण विभाग ने दिनांक 21.06.2019 और 15.07.2019 को एस टी एफ मीटिंग के समक्ष रखा था इस मीटिंग में यह निर्णय लिया गया की निगम इस स्टोर को स्थानान्तरित करने के लिए स्वयं जाँच करेगी। इस विषय में अभी तक कोई जवाब नहीं आया है। <u>उत्तरी दिल्ली नगर निगम</u> जी हाँ। <u>लोक निर्माण विभाग</u> जी हाँ, लोक निर्माण विभाग द्वारा 3 अनुरोध पत्र नगर निगम को लिखे गये है, जिनकी प्रतियां संलग्न है।			
ड	यदि हाँ तो इस स्टोर रूम को स्थानान्तरित करने के लिए निगम की क्या योजना है, पूर्ण विवरण दें?	<u>उत्तरी दिल्ली नगर निगम</u> ने बताया है कि स्थान उपलब्ध होने पर सफाई कर्मियों के इस ऑफिस को दूसरी जगह स्थानान्तरित कर दिया जाएगा।			


 Deputy Commissioner
 Delhi Suburban
 I.P. Estate, New Delhi-02



MUNICIPAL CORPORATION OF DELHI OFFICE
OF EXECUTIVE ENGINEER
EE (Project-II) CLZ

W.O.No. EE (Project-II) CLZ/SYS/2014-2015/51
Agency M.C. Const. Co.
Block 9/1A, Ashok Vihar, Ph.-III Pkt.-B. Delhi-52

Dated : 10-01-2015
MB No.: 9745

Name Of Work: W/S of Burari Road from Outer Ring Road to Burari Chowk RHS portion, Burari Chowk to Bandh and LHS Portion from Outer Ring Road to DJB Office. SH. Stg. of Carriageway from Sant Nagar Nallah to Nathupura LHS Nathupura to Hirarki Road

FIC No :14/66/CRF/PC-032/24-01/07/07/02/12/51

Tender Amount : 29072140

Percentage Rate : 7.57% Below

Contractual Amount :26871379 /-

Time Of Completion: 4 Months

Head Of Account : CRF

Earnest Money : 581442.8

Tender No.: 231954

NIT NO: 13/01

Remark: (1) Due to ALR work, 100 percent test check by AE and 50 percent by EE shall be exercised in addition to third party quality auditing of the work by the specified agency(2) E.M. Rs.5,81,450

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender

2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout the work as entered in the tender shall be reckoned from the DOS.

4. It should be noted -- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications. (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be consider due on account of work execution.

5. It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complained by the contractor. Total Quantity of Cement -
Note. Expenditure will not exceed to Rs 26871379/

Copy To

1. S E (QC) for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A.E Concerned for information and necessary action
4. Actt () with account file
5. Copy to Mpl. Councilor Ward
6. D.C.A ()
7. Office Copy

(Jagpal Singh)

EE (Project-II) CLZ



MUNICIPAL CORPORATION OF DELHI
OFFICE OF EXECUTIVE ENGINEER
EE (Project) CLZ

W.O.No: EE (Project) CLZ/SYS/2011-2012/5
Agency Renu Const Co
SU-106, Pitam Pura, Delhi-88 (Open Category)

Dated: 01-04-2011
MB No.: 11697

Name Of Work: W/IS of Burari Road from Outer Ring Road to Burari Chowk R/S portion Burari Chowk to Bandh
and LHS Portion from Outer Ring Road to D/B Office. SH Widening of Carriageway and Const. of Road Berms.

FTC No -10/66/CRT/PC-032/R-13.17/30/07/07/02/01/05

Tender Amount 57032968

Percentage Rate : 3.32% Above

Contractual Amount :58926463 /-

Time Of Completion: 6 Months

Head Of Account : CRF

Earnest Money : 1140659.35

Tender No: 113813

NIT NO: 2772

Remark: Being ALR Case 100 percent test check by A.E. and 50 percent by E.E. Third Party quality checking condition is also applicable.

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.
2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.
3. You are also directed to start the work at once. Please note that time allowed to carryout the work will start from 10 days from Work order.
4. It should be noted-- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be consider due on account of work execution.
5. It shall be your responsibility to provide deep hand pump/Tube well/D/B water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.
6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.
7. All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor. Total Quantity of Cement -
Note Expenditure will not exceed to Rs- 58926463/
Conditions Of Checking as per Circular No. D/SE/QC/2006/2817 dt 20.02.07 is applicable
Copy To:

1. S.E (QC) for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A E Concerned for information and necessary action
4. Actt () with account file
5. Copy to Mpl. Councillor Ward
6. D.C A ()
7. Office Copy

(S K VASHISHTH)

EE (Project) CLZ



MUNICIPAL CORPORATION OF DELHI
OFFICE OF EXECUTIVE ENGINEER
EE (Project) CLZ

W/O No. EC (Project) CLZ/SYS/2011-2012/33 Dated: 30-06-2011
Agency Asian Resurfacing of Road Agency Pvt. Ltd. MB No. 11729
M-75, Greater Kailash Part-I, New Delhi-49

Name Of Work: W/S of Burari Road from Outer Ring Road to Burari Chowk to IS portion, Burari Chowk to Barakh and IS portion from Outer Ring Road to DRI Office. SH. Stg. of Carriageway

FTC No. 10/66/CRF/PC-032/R-13 18-32/07/07/02/02/33

Tender Amount : 48949805 Percentage Rate : 10.97% Above
Contractual Amount : 54319599/- Time Of Completion : 4 Months
Head Of Account : CRF Earnest Money : 9789961
Tender No : 114658 NIT NO: 30/2

Remark: E.M. deposited vide G.O No. 32528 dated 18.01.2011 amount of Rs. 979000.00

Dear

- Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender
- You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc whichever is earlier.
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- It shall be your responsibility to provide deep hand pump/Tube well/DJB water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.
- You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.
- All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor Total Quantity of Cement -
Note: Expenditure will not exceed to Rs-54319599/
Conditions Of Checking as per Circular No. D/SE/QC/2006/2817 dt 20.02.07 is applicable
Copy To

- S.E (QC) for Information alongwith copy of Schedule & Justification
- SE () for kind Information Please
- A.E Concerned for information and necessary action
- Actt () with account file
- Copy to Mpi Councillor Ward
- D.C.A ()
- Office Copy

(S. N. Hassan)

EE (Project) CLZ

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MUNICIPAL CORPORATION OF DELHI
OFFICE OF EXECUTIVE ENGINEER
EE (Project) CLZ

W.O No. EE (Project) CLZ/SYS/2011-2012/50 Dated . 28-07-2011
Agency Pal Brothers MB No. 25759
D-55, Ashok Vihar, Phase-I, Delhi-52

Name Of Work: W/S of Burari Road from Outer road to Burari Chowk RHS portion, Burari Chowk to Bandh and LHS Portion from Outer Ring Road to DIB Office. SH: Const. of Retaining Wall and Const. of Drain.

FTC No. 11/66/CRF/PC-032/R-13/11/2/07/02/07/07/50
Tender Amount 56489323 Percentage Rate : 1.60% Above
Contractual Amount 57393152 /- Time Of Completion: 6 Months
Head Of Account : CRF Earnest Money : 1129786.46
Tender No.: 112854 NIT NO: 24/2
Remark EM deposited vide G B No. 32493 dated 14.12.2010

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.
2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter of Communication received in this regard by any means like phone, fax, mail etc whichever is earlier.
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5. It shall be your responsibility to provide deep hand pump/Tube well/DIB water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.
6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.
7. All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor. Total Quantity of Cement -
Note. Expenditure will not exceed to Rs-57393152/
Conditions Of Checking as per Circular No. D/SE/QC/2006/2817 dt. 20.02.07 is applicable
Copy To:

1. S.E (QC)for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A E Concerned for information and necessary action
4. Actt ()with account file
5. Copy to Mpl. Councillor Ward
6. D.C.A ()
7. Office Copy

(S N Hassan)

EE (Project) CLZ

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MUNICIPAL CORPORATION OF DELHI OFFICE
OF EXECUTIVE ENGINEER
EE (Project-II) CLZ

W.O.No.: EE (Project-II) CLZ/SYS/2011-2012/6

Dated : 18-01-2012

Agency Mukesh Associates Pvt. Ltd
59, Rajdhani Enclave, Pitampura, Delhi-33

MB No.: 25783

Name Of Work W/S of Burari Road from Outer Ring Road to Burari Chowk RHS Portion, Burari Chowk to Bandh and LHS Portion from Outer Ring Road to DIB Office. Sit. - Road development / profile correction of Burari Road from Outer Ring Road to Burari Chowk.

FTC No. 11/66/CRF/PC-032/R-13/12/6/07/07/02/11/06

Tender Amount : 1554947

Percentage Rate : 60.75% Above

Contractual Amount :2499577 /-

Time Of Completion: 15 Days

Head Of Account : CRF

Earnest Money : 31098.94

Tender No.: 142866

NIT NO: 06

Remark: E.M. Deposited vide G.B No. 1177710 dated 08.11.2011 amounting to Rs. 31,100/-

Dear

1 Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender

2 You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

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6 You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complained by the contractor. Total Quantity of Cement -
Note. Expenditure will not exceed to Rs 2499577/

Copy To

1. S.E (QC)for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A.E Concerned for information and necessary action
4. Actt ()with account file
5. Copy to Mpl. Councilfor Ward
6. D.C.A ()
7. Office Copy

(B B Jaiswal)

EE (Project-II) CLZ

8/17/19

6:37:20PM

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MUNICIPAL CORPORATION OF DELHI OFFICE
OF EXECUTIVE ENGINEER
EE (Project-II) CLZ

W.O.No: EE (Project-II) CLZ/SYS/2011-2012/9

Dated : 18-01-2012

Agency Chauhan Const Co
D-32, Prashant Vihar, Delhi-85.

MB No.: 25817

Name Of Work: W/S of Burari Road from Outer Ring Road to Burari Chowk RHS Portion, Burari Chowk to Bandh and LHS Portion from Outer Ring Road to DIB Office SH: - Painting of Central Verge

FTC No. :11/66/CRF/PC-032/R-13/12/07/07/07/02/11/09

Tender Amount : 935648

Percentage Rate : 59.79% Above

Contractual Amount :1495072 /-

Time Of Completion: 3 Months

Head Of Account : CRF

Earnest Money : 18712.96

Tender No: 142867

NIT NO: 09

Remark: E.M. Deposited vide G.S No. 1177716 dated 15.11.2011 amounting to Rs. 18750/-.

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.

2 You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

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6 You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complained by the contractor. Total Quantity of Cement -

Note: Expenditure will not exceed to Rs 1495072/

Copy To.

1. S.E (QC) for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A.E Concerned for information and necessary action
4. Actt () with account file
5. Copy to Mpl. Councillor Ward
6. D.C A ()
7. Office Copy

(B B Jaiswal)

EE (Project-II) CLZ

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MUNICIPAL CORPORATION OF DELHI
OFFICE OF EXECUTIVE ENGINEER
EE (Project-II) CLZ

W/O No: EE (Project-II) CLZ/SYS/2012-2013/2

Dated: 02-07-2012

Agency: Super Bristle Brushware Mfg Co
18/19, Bagh Kare Khan, Basant Nagar, Delhi-7

MB No: 38639

Name Of Work: W/L/S of Burari Road from Outer Ring Road to Burari Chowk RHS portion, Burari Chowk to Bandh and LHS portion from Outer Ring Road to DJB Office. SH P/L Mastic Asphalt at various intersections on Burari Road

FTC No: 12/66/CRF/PC-032/13-10/07/07/02/03/02

Tender Amount: 1761703

Percentage Rate: 19.88% Above

Contractual Amount: 2111930/-

Time Of Completion: 3 Months

Head Of Account: CRF

Earnest Money: 35234.06

Tender No.: 155588

NIT NO: 17

Remark: I.M. Rs. 35.250/- deposited vide G.B No. 1177742 dated 13.02.2012 instead of Rs. 35234.06

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender
2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc whichever is earlier.
3. You are also directed to start the work at once. Please note that time allowed to carryout the work will start from 10 days from Work order.
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5. It shall be your responsibility to provide deep hand pump/Tube well/DJB water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.
6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.
7. All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor. Total Quantity of Cement -
Note: Expenditure will not exceed to Rs-2111930/

Conditions Of Checking as per Circular No. D/SE/QC/2006/2817 dt 20.02.07 is applicable
Copy To

1. S.E (QC)for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A.E Concerned for information and necessary action
4. Actt ()with account file
5. Copy to Mpl. Councillor Ward
6. D.C.A ()
7. Office Copy

(B. B. Jaiswai)

EE (Project-II) CLZ



MUNICIPAL CORPORATION OF DELHI OFFICE
OF EXECUTIVE ENGINEER
EE (Project-II) CLZ

W.O.No.: EE (Project-II) CLZ/SYS/2014-2015/51

Dated : 10-01-2015

Agency M.C Const. Co.
Block 9/1A, Ashok Vihar, Ph. -III Pkt. -B, Delhi-52

MB No.: 9745

Name Of Work: W/S of Burari Road from Outer Ring Road to Burari Chowk RHS portion, Burari Chowk to Bandh and LHS Portion from Outer Ring Road to DIB Office. SH: Stg. of Carriageway from Sant Nager Nallah to Nathupura LHS Nathupura to Hiranki Road

FTC No : 14/66/CRF/PC-032/24-01/07/07/02/12/51

Tender Amount : 29072140

Percentage Rate : 7.57% Below

Contractual Amount : 26871379 /-

Time Of Completion: 4 Months

Head Of Account : CRF

Earnest Money : 581442.8

Tender No. 231954

NIT NO: 13/01

Remark: (1) Due to ALR work, 100 percent test check by AE and 50 percent by EE shall be exercised in addition to third party quality auditing of the work by the specified agency (2) E.M. Rs. 5,81,450 /-

Dear

1 Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.

2 You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout the work as entered in the tender shall be reckoned from the DOS.

4 It should be noted - (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications. (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be consider due on account of work execution

5 It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor. Total Quantity of Cement -
Note: Expenditure will not exceed to Rs 26871379/

Copy To

- 1 S E (QC) for Information alongwith copy of Schedule & Justification
- 2 SF () for kind Information Please
- 3 A.E Concerned for information and necessary action
4. Actt () with account file
5. Copy to Mpl, Councillor Ward
6. D.C.A ()
- 7 Office Copy

(Jagpal Singh)

EE (Project-II) CLZ

8/17/19 6:36:55PM

Page 1 of 1

सहायक-अभियन्ता
सि.एन.डी.-सड़क उपमंडल-1
लो.नि.वि. (वि.स.), अवतार सिंह मार्ग
गोपालपुर, निकट वजीराबाद फ्लाईओवर,
नई दिल्ली-110009
फोन नं० 27653063



Email ID :- sepwdcdnr1@gmail.com

Assistant Engineer
C&ND-Roads Sub Division-1
Public Works Department
(GNCTD) Avtar Singh Marg,
Gopal pur, Near Wazirabad Flyover
New Delhi -110009
Phone No. 27653063

संख्या: 23(Burari)/स.अ.-1/सी.एन.डी.-अ.र./लो.नि.वि./वि.स./2018-19/ 268

दिनांक: 08/07/2018

To,

Smt. Kamlavati
Asstt. Commissioner (Civil Line Zone)
2nd Floor, MCD Zonal Office,
16 Rajpur Road
New Delhi-110054

Sub:- Regarding removal of North MCD labour rooms from Main Burari Road,
(100ft. Road).

Refer to above mentioned subject it is brought to your kind notice that there are
some labour rooms/temporary structures exists at following locations :

1. Infront of under construction hospital at Kaushik enclave on Main Burari Road.
2. On Ibrahimpur village at Main Burari Road.

PWD is maintaining and developing Main Burari Road from Outer Ring Road to
Hiranki Bandh which includes widening of road, construction of drain etc. These
stores/labour rooms are coming in the alignment of proposed works. It is requested
to remove these temporary structures at your earliest.

Encl:- Site Photographs of stores/labour rooms.

Assistant Engineer
C&ND-Roads Sub Division -1
PWD (GNCTD) Gopalpur,
New Delhi -110009

Copy for:

1. Hon'ble MLA, Sh. Sanjeev Jha, Burari Constituency, Burari Delhi for information
please.
2. Sh. Anil Kumar Tyagi, A-73 Mahara no 47/9 to 74/12 Gali no -3, 100Foota road
Kaushik Enclave Burari, Delhi -110064 for information please.
3. The Superintending Engineer, C&ND, Bhairon Road, Ring Road, New Delhi -02 for
information please.
4. The Executive Engineer, (C&ND)-Roads, Bhairon Road, Ring Road, New Delhi -02
for information and persuasion at your end please.
5. Sh. Arun Kumar, Junior Engineer, C&ND-R Sub Division-1 Gopalpur New Delhi
for information.

Assistant Engineer

Scanned with
CamScanner

② Reminder-1 17

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सहायक अभियन्ता
सी.एण्ड.एन.डी-सड़क उपमंडल-1
लो.नि.दि. (वि.स.), अवतार सिंह मार्ग
गोपालपुर, निकट वजीराबाद फ्लाईओवर,
नई दिल्ली-110009
फोन नं० 27853083



Assistant Engineer
C & ND-Roads Sub Division -1
Public Works Department
(GNCTD) Avtar Singh Marg,
Gopal pur, Near Wazirabad Flyover
New Delhi -110009
Phone No. 27853083

Email ID : aspdndr1@gmail.com

संख्या: 23(Burari)/स.अ.-1/सी.एण्ड.एन.डी.-अर/लो.नि.दि./वि.स./2018-19/334

दिनांक: 27/8/19

To,

Smt. Kamlavati
Asstt. Commissioner (Civil Line Zone)
2nd Floor, MCD Zonal Office,
16 Rajpur Road
New Delhi-110084

Sub:- Regarding removal of North MCD labour rooms from Main Burari Road.
(100ft. Road).

Ref:- This office letter no. 23(Burari)/स.अ.-1/सी.एण्ड.एन.डी.-अर/लो.नि.दि./वि.स./2018-19/268 दिनांक
05.07.2018 (Enclosed)

Refer to above mentioned subject and letter it is brought to your kind notice that there are some labour rooms/temporary structures exists at following locations :

1. Infront of under construction hospital at Kaushik Enclave on Main Burari Road.
2. On Ibrahimpur village at Main Burari Road.

PWD is maintaining and developing Main Burari Road from Outer Ring Road to Hiranki Bandh which includes widening of road, construction of drain etc. These stores/labour rooms are coming in the alignment of proposed works. It is requested to remove these temporary structures at your earliest.

Assistant Engineer
C & ND-Roads Sub Division -1
PWD (GNCTD) Gopalpur,
New Delhi -110009

Copy to:-

1. Hon'ble MLA, Sh. Sanjeev Jha, Burari Constituency, Burari Delhi for information please.
2. Sh. Anil Kumar Tyagi, A-73 Kahera no 47/9 to 74/12 Gali no -3, 100Feeta road Kaushik Enclave Burari, Delhi -110084 for information please.
3. The Superintending Engineer, C&ND, Bhairon Road, Ring Road, New Delhi-02 for information please.
4. The Executive Engineer, (C&ND)-Roads, Bhairon Road, Ring Road, New Delhi-02 for information and permission at your end please.
5. Sh. Arun Kumar, Junior Engineer, C&ND-R Sub Division-1 Gopalpur New Delhi for information.

Assistant Engineer

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
लोक निर्माण विभाग

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16

कार्यालय कार्यभारक अभियंता (सिविल)

सड़क अनुसंधान संस्थान
(सी. एण्ड एन.डी) सड़क (पुराना एम-413)
लोक निर्माण विभाग, दिल्ली सरकार
भैरो रोड, टी-जंक्शन, रिंग रोड,
नियर प्रगति पावर स्टेशन, नई दिल्ली



By Speed Post/By Email/By Bx
Office of Executive Engineer (Civil)
Civil Road Maintenance Division
(C & ND) Roads (Old M-413)
Public Works Department
Bhairon Road, T-Junction, Ring Road
Near Pragati Power Station
New Delhi

Ph:- 011-23378252

E-mail - eePWDdelhi13@gmail.com

File No. 23(Misc.)PWD/(C&ND)-Roads/ 2018-19/ 24/1

Dated 31.08.2018

To,
The Assistant Commissioner,
Civil Lines Zone, 2nd Floor,
MCD Zonal Office,
16, Rajpur Road,
New Delhi-110054

Sub: Regarding removal of North MGD labour rooms from Main Burari Road (100ft. Road).

Ref: AE, SD-1, Letter No. 23(Burari)/AE-VC&ND-R/2018-19/338 dated 27.08.2018.

With reference to the subject matter and letter under reference, the Assistant Engineer has informed that some labour rooms/ temporary structure in front of under construction hospital at Kaushik Enclave and Ibrahimpur village at Main Burari Road is lying in alignment of road. As the works of widening and construction of SW drain at Main Burari Road is in progress, you are requested to get remove these labour rooms/temporary structures at the earliest.

Therefore, an early action in matter solicited please.



(Yadvinder Singh)
Executive Engineer
(C & ND)-Roads, Bhairon Road,
T-Junction Ring Road, New Delhi

- Copy to:-
1. The Superintending Engineer, (C&ND) M, PWD, Bhairon Road T Point, Ring Road (Near Pragati Power Station), New Delhi.
 2. The Assistant Engineer, Sub-Division-I (C&ND)-Roads, New Delhi - 110009 w.r.t. his office letter referred above.

SD: to file in Burari file
27/8/18
23 (Civil Burari Road)

Executive Engineer